

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

DA No. 214 of 1995

Tuesday, this the 21st day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. KY Geevarghese,  
Peon,  
Canteen Service Department Depot,  
Gandhi Nagar, Kochi-20. .. Applicant

By Advocate M/s Santhosh and Rajan

Vs.

1. Union of India represented by  
The Secretary,  
Ministry of Defence,  
New Delhi.
2. The General Manager,  
Canteen Stores Department,  
Head Office Adelphi,  
119 MK Road, Bombay.
3. The Regional Manager (South),  
Canteen Stores Department,  
Area Depot Complex,  
Mandelay Lanes Range Hills,  
Khadki, Pune-411 020.
4. The Area Manager,  
Canteen Stores Department  
Area Depot, Gandhi Nagar,  
Kochi-20. .. Respondents

By Advocate Mr. Mary Help John David J, Additional Central  
Government Standing Counsel

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant claims the benefit under A4 to A6. According to him, he is entitled to "in-situ promotion", being an Ex-Serviceman who is denied pensionary benefits. The claim of applicant deserves examination. But, such examination must be made by second respondent before whom A8 representation

in this behalf has been pending for ten months. We direct second respondent to pass a reasoned order on A8 within six weeks of today and communicate the same to applicant.

2. With these directions we dispose of the application. No costs.

Dated the 21st February, 1995



SP BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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List of Annexures

1. Annexure A 4: True copy of the order No. 3/8-9/1791 dated 31-10-91 issued by the 2nd respondent.
2. Annexure A5: True copy of the Order No.3/8-9/1791 dated 15-6-92 issued by the 2nd respondent
3. Annexure A 6: True copy of the Order No.3/8-9/1791 dated 6-7-92 issued by the 2nd respondent.
4. Annexure A8: True copy of the representation dated 24-5-94 of the applicant to the 2nd respondent